

# PATNA HIGH COURT, PATNA

## NOTIFICATION

Dated : 6<sup>th</sup> May, 2017

No. 189 A : On being relieved of his present assignment, the services of Sri Jitendra Kumar, District & Sessions Judge, Nalanda at Biharsharif are placed at the disposal of the State Government in the Department of General Administration, Patna for his appointment as Special Secretary-cum-Addl. Legal Remembrancer in the Law Department, Government of Bihar, Patna on deputation basis, for a maximum period of three years.

By order of the High Court,

Sd/- P.C. Jaiswal

Registrar General

Memo No. 31310 / Dated, Patna, the 6<sup>th</sup> May, 2017  
XIX-134-2008

Copy forwarded to Sri Jitendra Kumar, District & Sessions Judge, Nalanda at Biharsharif with a direction to make over charge of his present office at Nalanda at Biharsharif immediately on receipt of the notification of the State Government in the Department of General Administration, Patna placing his services at the disposal of the Law Department, Government of Bihar, Patna as also the notification of the Law (Judicial) Department, Government of Bihar, Patna, appointing him as Secretary-cum-Addl. Legal Remembrancer in the Law Department, Government of Bihar, Patna and to join his new assignment soon thereafter.

By order of the High Court,

Sd/- P.C. Jaiswal

Registrar General

Memo No. 31311-324 / Dated, Patna, the 6<sup>th</sup> May, 2017.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his department's Notification No. 5161 dated 28.04.2017 / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Deputy Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

  
6/5/17  
Registrar General